विदेश मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) पाकिस्तान रेडियो ने कालेज के कुछ विद्यार्थियों से संबद्ध एक छोटी सी घटना का बढ़ा-चढ़ा कर मनगढ़ंत व्यौरा दिया है ।

(ख) और (ग). सरकार के पास इस सम्बन्ध में कोई सूचना नहीं है । लेकिन सुरक्षा एजेंसियों द्वारा इस प्रकार की कोई भी कोशिश न होने देने के विषय में अत्यन्त सतर्कता वरती जाती है ।

Non-availability of Scrap for Steel Re-rollers

4694. SHRI NAWAL KISHORE SHARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a large number of steel re-rollers, particularly in the small sector are suffering because of the non-availability of scrap;

(b) if so, whether it is largely due to the fact that 96 scrap re-rollers of the S.R.M.A. get a major share at the cost of 1000 others; and

(c) if so, the steps contemplated to meet the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Re-rollable scrap availability is at present short of demand and this may be affecting the steel re-rollers.

(b) and (c). It would not be correct to say that this is largely due to the scrap re-rollers of the S.R.M.A. getting a major share.

India's Share in Expenditure on Peace Force in Middle East

4695. SHRI NAWAL KISHORE SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether estimates for the expenditure to meet the requirements of Peace Force for Middle East have since been prepared;

(b) if so, the estimated contribution which India will have to pay and the mode of payment thereof; and

(c) the extent to which India will be in a position to keep a watch on the expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. The Secretary General has presented an estimate of US $ 30 million for the operation of the United Nations Emergency Force in the Middle East from 25th October, 1973 to 25th April, 1974. This figure is still to be approved by the United Nations General Assembly.

(b) According to estimates adopted in the Financial Committee of the United Nations General Assembly, India's contribution will be US $ 72,144. Payment will have to be made in US dollars or in any other currency acceptable to the UN for this purpose.

(c) India, as a member of the United Nations, is entitled to take part in all discussions on the financing of the UNEF. As such India will be able to participate in all decisions relating to the financing and can thus keep an eye constantly on the expenditure for the Force.

भारत इलैक्ट्रोनिक्स लिमिटेड का उत्पादन

4696. श्री श्रीकृष्ण अग्रवाल : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत इलैक्ट्रोनिक्स लिमिटेड का वर्तमान 60 प्रतिशत उत्पादन देश के रक्षा विभाग की आवश्यकताओं को पूरा करने के लिए पर्याप्त नहीं है ;

(ख) यदि हां, तो क्या सरकार को पूरी आशा है कि रक्षा आवश्यकताओं को पूरा करने की दृष्टि से इस संस्थान की गाजियाबाद शाखा निर्धारित समय के भीतर उत्पादन शुरू कर देगी ; और

(ग) यदि नहीं, तो उस के कारण क्या हैं ?

रक्षा मंत्रालय (रक्षा उत्पादन) में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) भारत इलैक्ट्रानिक्स लिमिटेड रक्षा सेवाओं के लिए उनसे प्राप्त विशिष्ट आर्डरों अथवा उनके द्वारा बताई गई पक्की आवश्यकताओं के प्रति इलैक्ट्रानिक उपस्कर तैयार कर रहा है। इलैक्ट्रानिक उपस्करों की कुछ मदों के लिए रक्षा आवश्यकताएं देश में कुछ अन्य यूनिटों द्वारा भी पूरी की जाती हैं, जैसे हिन्दुस्तान एयरोनाटिक्स लिमिटेड का हैदराबाद प्रभाग; इलैक्ट्रोनिक्स कारपोरेशन आफ इण्डिया लिमिटेड, और इण्डियन टेलिफोन इण्डस्ट्रीज आदि। इस समय भारत इलैक्ट्रानिक्स लिमिटेड की सीमा में पड़ने वाले उपस्करों की किस्मों का इस समय जो पूर्वानुमान लगाया जा सकता है उसके अनुसार बंगलौर और गाजियाबाद की भारत इलैक्ट्रानिक्स यूनिटों में उपलब्ध उत्पादन क्षमता अथवा स्थापित की जा रही क्षमता, कुल मिला कर, रक्षा आवश्यकताओं को पूरा करने के लिए पर्याप्त है।

(ख) भारत इलैक्ट्रानिक्स लिमिटेड की गाजियाबाद यूनिट के कारखाने का निर्माण प्रगति पर है। तथापि, इस यूनिट ने सितम्बर, 1973 से उत्पादन पहले ही आरम्भ कर दिया है।

(ग) प्रश्न नहीं उठता।

Grant of Passports to Shri Ashok Solomon involved in criminal cases

4698. SHRI B. R. SHUKLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Shri Ashok Solomon who was recently arrested in Delhi in connection with hashish case, managed to secure passports to go abroad four times since 1968 although he was on bail in connection with some criminal cases pending against him; and

(b) if so, the reasons for permitting him to leave India during the pendency of investigation for trial against him?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). It is not true that Shri Ashok Solomon has been given passport facilities to travel abroad *after* his involvement in a criminal case was brought to our notice by the Delhi police authorities on 15-11-1973.

The facts of the case are that Shri Solomon had applied and received an Indian passport in July, 1968 on the basis of a duly verified passport application which was complete in every respect. Shri Solomon subsequently in July, 1971, applied for the renewal of his passport and since there was nothing adverse against him his passport was renewed till July, 1974 (final).

Now that Shri Solomon's involvement in a criminal case has been brought to our notice by the Delhi police authorities, we have issued necessary instructions to all authorities concerned that he should not be given any passport facilities without prior clearance from this Ministry.

रानीगंज और झरिया कोयला खानों के विभिन्न ग्रेडों में कोयले के मूल्य

4699. **श्री अवधेश चन्द्र सिंह** : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रानीगंज और झरिया कोयला खानों में स्लेक के जो ईंट के भट्टों द्वारा उपयोग में लाया जाता है, विभिन्न ग्रेडों के मूल्य क्या हैं, और उन कोयला खानों के अधिग्रहण से पूर्व इन के मूल्य क्या थे ; और

(ख) वर्ष 1972-73 में कितना उत्पादन तथा लदान हुआ तथा पूर्व वर्ष में कितना-कितना हुआ था ?

इस्पात और खान मंत्रालय में उप-मंत्री (श्री सुबोध हंसदा) : (क) गैर कोककारी कोयला खानों के प्रबन्ध ग्रहण से पूर्व और बाद,